



24/12/19

GOVT. OF BIHAR REGISTRATION, EXCISE & PROHIBITION DEPT. KATIHAR SCORE, KATIHAR		भारत STAMP DUTY 0 0 0 0
COURT FEE		RS. 0000100 ≈ 24.12.2018
Authorization No. 2503		375260 BIHAR
		Amount: Zero-Zero-Zero-Due-Zero-Zero

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to BIHAR VYOHAN SABHA (name of the House)
From: 67, MANIHAARI, Constituency (Name of the Con-



19/12/19
MANOHAR PRASAD SINGH⁴
Son/daughter/wife of Late. SINGHESHWAR PRASAD SINGH
Aged 69.....years, resident of NAYA TOLA, WARD NO-2, MANIHAARI
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by INC (name of the political party) / am contesting as independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AGNPS 6385B	NO	ND
2.	Spouse-	FMAPS1906 N	2018-19	280630/-
3.	Dependent 1	CMJPS 6772 A	2018- 19	296080/-
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NO
(b)	Name of the court, Case No. and Date of order taking cognizance :	NO
(c)	Details of Appeal(s) / Application(s) for revision (if any) filed against the above order(s) :	NO

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NO
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NO

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Anand Singh ✓

Anand Singh

Punishment imposed:

NO

That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
Cash in hand	300000/-	155986/-	84182/-	NO	NO
Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S.B.I. BIHAR VIDHAN SABHA + MANSHARI = 34-94558-89	S.B.I. MANSHARI = 652000/-	S.B.I. MANSHARI = 28000/-	NO	NO
Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NO	NO	NO	NO	NO
Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NO	NO	NO	NO	NO
Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NO	NO	NO	NO	NO
i) Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR 552 - 9081 - 2008 / A 87068 / BR 550 - 9001 - 2011 / 550000 / JH 01 AN - 5487 2016 / 300000 /	GR - 11 PPA 8588 / 2017 210,629/-	NO	NO	NO
ii) Jewelry, bullion and valuable thing (give details of weight and value)	20g gold - 64000/- 30g silver - 5000/-	70g gold 224000/-	NO	NO	NO

obj. *Shri S. K. Singh*
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i) Any other assets such as value of Chit/Interest etc.	90963/-	NO	NO	NO	NO
Gross Total value	6292182/-	1086629/-	104182/-		

3. Details of Immovable assets:

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

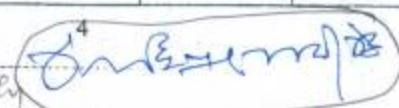
2. Each land or building or apartment should be mentioned separately in this format.)

Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
Agricultural Land <small>VIL-KHAWASPUR Location(s) DIS-PURPAUL Survey number(s) A470</small>	Self	NO	NO	NO	NO
Area (Total measurement in acres) <small>1/3 khata</small>	3.64 Acre	NO	NO	NO	NO
Whether inherited property (Yes or NO)	yes	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
Cost of Land (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value <small>Rs. 50/- per square meter (Bihar)</small>	7 lakhs / Acre	NO	NO	NO	NO
i) Non-Agricultural Land	NO	NO	NO	NO	NO
Location(s)					
Survey number(s)					
Area (Total measurement in sq. ft.)	NO	NO	NO	NO	NO
Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
Cost of Land (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	NO	NO	NO	NO
ii) Commercial Buildings (including apartments)	NO	NO	NO	NO	NO
-Location(s)					
-Survey number(s)					
Built up Area (Total measurement in sq. ft.)	NO	NO	NO	NO	NO

vi) Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
Cost of property (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
Any Investment on the property by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	NO	NO	NO	NO
(v) Residential Buildings (including apartments)	NO	JIRWABARI SAMIBGANJ JHARKHAND WARD NO-21 H.NO - 7	NO	NO	NO
- Location(s)					
- Survey number(s)					
Area (Total measurement in sq. ft.)	NO	2735 sq m	NO	NO	NO
Built up Area (Total measurement in sq. ft.)	NO	NO	NO	NO	NO
Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	1997	NO	NO	NO
Cost of property (in case of purchase) at the time of purchase	NO	3 Lakh	NO	NO	NO
Any investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	25 Lakh	NO	NO	NO
(vi) Others (such as interest in property)	NO	NO	NO	NO	NO
vii) Total of Current Market Value of (i) to (v) above	22 Lakh	25 Lakh	NO	NO	NO

I give herein below the details of liabilities/ dues to public financial institutions and government :-
 (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

ix.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
v)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NO	NO	NO	NO	NO
v)	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NO	NO	NO	NO	NO


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	Any other liability	NO	NO	NO	NO	NO
	Grand total of liabilities	NO	NO	NO	NO	NO
(ii)	Government Dues:	NO	NO	NO	NO	NO
	Dues to departments dealing with government accommodation	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of water	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of electricity	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of telephones/mobiles	NO	NO	NO	NO	NO
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NO	NO	NO	NO	NO
	Income Tax Dues	NO	NO	NO	NO	NO
	Wealth Tax Dues	NO	NO	NO	NO	NO
	Service Tax Dues	NO	NO	NO	NO	NO
	Municipal /Property Tax Dues	NO	NO	NO	NO	NO
	Sales Tax Dues	NO	NO	NO	NO	NO
	Any other dues	NO	NO	NO	NO	NO
	Grand total of all Govt. dues	NO	NO	NO	NO	NO

(7) Details of profession or occupation:

a. Self. **PENSIONER**

b. Spouse **AGRICULTURE**

(8) My educational qualification is as under: **M.A. (HISTORY), PATNA UNIVERSITY, 1972**

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. MANOHAR PRASAD SINGH
2.	Full postal address	NAYA TOLA, WARD NO-2, PO-MANIHAZ DS- KATIWAR, BIHAR
3.	Number and Name of the constituency and state	67, MANIHAZ, KATIWAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	INC
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NO

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(c) Total number of Pending cases where the court (a) have taken cognizance		10				
5. PAN of		Year for which last income Tax Return filed			Total Income Statement	
(a) Candidate		AGNPS 6383B			NO	
(b) Spouse:		EMAPS 1906N				
(c) Dependents		CMPS 6772 A				
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent III
A.	Movable Asset (Total value)	6292182/-	1086639/-	104182/-	NO	NO
B.	Immovable Asset	22 Lakh	25 Lakh	NO	NO	NO
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NO	3 Lakh	NO	NO	NO
(ii)	Approximate Current Market Price of Asset (Total Value)	NO	NO	NO	NO	NO
7. Liabilities						
Ketihar	(i) Government dues (Total)	NO	NO	NO	NO	NO
	(ii) Loans from Bank, Financial Institutions and others (Total)	NO	NO	NO	NO	NO
8. Highest educational qualification: M.A.(HISTORY), PATHA UNIVERSITY - 1972						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

21/12/2018
Anandpur Sahib
24/12/18
P.S.

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Kharar on this the 24 day of Dec 2018.

Deponent
Who is identified by Advocate
A.P. Dutt
Advocate & Notary Public
Ketihar

Lakshmi Singh
Notary Public Ketihar (H.P.)

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Jitendra Singh

DEPONENT

- Note: 1. Affidavit should be filed latest by 3:00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.



Lakshmi Sharma
NOTARY, Kathar (Bihar)